

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS).

TIS HAZARI, DELHI

OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),  
DBA ELECTIONS-2024

No. \_\_\_\_\_/EC/DBA/2024

Dated 10.12.2024

To,  
Sh. Atul Kumar Sharma,  
Hony. Secretary,  
Delhi Bar Association.

Sub: Distribution of Proximity Card.

Respected Sir,

Please refer to our earlier communication dated 27.11.2024  
03.12.2024 and 05.12.2024 in respect of disbursement of Proximity Cards  
to the concerned members of the Delhi Bar Association for enabling them  
to cast their vote in the forthcoming elections. The list of Ld. Members of  
the DBA whose Proximity Cards are available with the Delhi Bar  
Association, has already been provided to your good office.

Around 1,200 proximity cards have been received by the  
Election Committee till date, however, majority of the proximity cards are  
still lying with the Election Committee for the purpose of distribution.

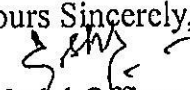
The undersigned, once again, requests your good offices to  
inform the Ld. Members, whose names are reflected in the list, to collect  
their Cards from the office of the undersigned on working days between  
11:00 a.m. to 04:00 p.m from Ground Floor, Extension Block, Tis Hazari  
Courts.

Your good offices are also requested to upload the said lists  
sent earlier on official website of DBA, display on notice board and social  
media for wide circulation in order that all the Ld. Members mentioned in  
the list become aware as to availability of the Proximity Cards with the  
undersigned for their timely collection.

The Ld. Members may also be informed that the Cards are to  
be collected personally on the submission of self attested copy of ID of  
BCD/DBA or to ensure that they personally come present for collecting the  
Card.

Should there be any concern, Ld. Members can contact  
Sh. Praveen (Mobile No.9311266662) and Sh. Ravinder (Mobile  
No.8572085388) for due assistance.

Yours Sincerely,

  
Nodal Officer,

Election Committee DBA 2024

*ForWARDED.*  
*Nishant*

*Ld. Chairman*  
*DBA EC - 2024*

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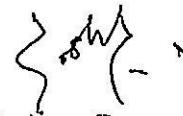
No. 48311/EC/DBA/2024

10 DEC 2024

Dated \_\_\_\_\_

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (Hqs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the list and letter on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (HQ), THC, Delhi with direction to display the letter and list on all notice boards and other necessary places.



Nodal Officer, Election Committee  
DBA Election 2024